

No. 10/61/2019-NCLT
NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3,
CGO Complex, Lodhi Road,
New Delhi- 110003
Dated, the 5th May, 2020

OFFICE ORDER

Hon'ble President, National Company Law Tribunal is pleased to order that Summer Vacations falling in the months of May/June/July 2020 as shown in the Calendar of the respective NCLT Bench stand cancelled and all Benches of NCLT shall function during the said period.

By Order,



(Shiv Ram Bairwa)

Registrar, NCLT, New Delhi

Copy for information and necessary action to:-

1. All Hon'ble Members, National Company Law Tribunal.
2. PS to Hon'ble President, NCLT.
3. PPS to the Secretary, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi.
4. President/Secretary, NCLT Bar Association, New Delhi.
5. Under Secretary, Ministry of Corporate Affairs, Admin.IV, New Delhi.
6. All Officers and staff of NCLT New Delhi, Ahmedabad, Allahabad, Amaravati, Bengaluru, Chandigarh, Chennai, Cuttack, Guwahati, Hyderabad, Indore, Jaipur, Kochi, Kolkata, Mumbai Benches.
7. NCLT Website and Notice Board.
8. Guard File.